

(ख) यदि हां, तो इस नई व्यवस्था से सरकार को कितना लाभ अथवा हानि होगी ?

**The Minister of Home Affairs and States (Dr. Katju):** (a) The postal services in Jammu and Kashmir have been administered by our Posts and Telegraphs Department ever since 1894. The telegraph and telephone services were taken over on the 16th September, 1953. As regards transport services, there are no railways operating in Jammu and Kashmir State. The air service between Delhi and Srinagar, which was being run by a private Company under a licence given by the Government of India, has been taken over by a statutory corporation set up by an Act of Parliament, with effect from the 1st August, 1953.

(b) The question arises only in the case of the taking over of the telegraphs and telephones services. It is expected that the loss will be about Rs. 3 lakhs per annum at present but this is likely to be made up in future.

**सेठ गोविन्द दास :** जहाँ तक तारों और टेलीफोनों का मामला है, अभी माननीय मंत्री जी ने बतलाया कि निकट भविष्य में इस नुकसान के पूरे हो जाने की सम्भावना है। क्या इसका कुछ अन्दाजा किया गया है कि कितने दिनों में यह नुकसान पूरा हो जायेगा ?

**डा० फाटजू :** आशा है कि भविष्य में पूरा हो जायेगा। भविष्य कितना लम्बा होगा मेरे लिये कहना जरा मुश्किल है।

**सेठ गोविन्द दास :** क्या वहाँ पर इस वर्ष और आगे के वर्षों में पोस्ट आफिस, टेलीग्राफ आफिस और टेलीफोन का जो काम है उसको बढ़ाने की कोई योजना है कि हर वर्ष इतन पोस्ट आफिस बनाये जायेंगे ?

**डा० फाटजू :** जी, मुमकिन है कि पोस्ट आफिस भी बढ़ाये जायेंगे और ट्रेक

टेलीफोन के बढ़ाये जाने की सम्भावना है। एक्सचेंज भी बढ़ाये जायेंगे। कोशिश की जायेगी कि जितनी सुविधाये हो सकती हैं वह वहाँ की जनता की दी जायें।

#### SPECIAL POLICE ESTABLISHMENT

\*764. { **Shri V. P. Nayar:**  
**Shri Vallatharas:**

Will the Minister of Home Affairs be pleased to lay on the Table of the House a statement showing (i) the number of cases of corruption and misconduct referred to the Special Police Establishment in 1950-51, 1951-52, and 1952-53 by the various Ministries of the Government of India, (ii) the number of such cases, so referred in which the Special Police Establishment has submitted its final report and the number of cases in which such enquiries revealed that the allegations were true and (iii) the number of prosecutions started on the basis of such reports?

**The Deputy Minister of Home Affairs (Shri Datar):** I place on the Table of the House a statement giving the required information. [See Appendix IV, annexure No. 17.]

**Shri V. P. Nayar:** May I know, Sir, how many such cases were referred to the Special Police Establishment by the Home Ministry and the Finance Ministry?

**Shri Datar:** That break-up I have not got here.

**Shri V. P. Nayar:** Then, may I know, Sir, in the cases about which details have been given in the statement, how many related to cases of amassing wealth by officers by corrupt practices?

**Shri Datar:** I would like to have notice about those details.

**Shri V. P. Nayar:** May I know, Sir, whether there has been any case referred to the Special Police Establishment by the Home Ministry about the conduct of the Inspector-General of Police, Delhi?

**Shri Datar:** No, Sir.

**Shri Ajit Singh:** May I know the number of cases reported by the public?

**Shri Datar:** Sometimes we receive private information and the Special Police Establishment makes enquiries, but I have not got the figures about the cases in which private information was received.

**Shri Ajit Singh:** May I know the number of cases that were proved and upon which action was taken?

**Shri Datar:** Action is taken either by way of prosecution or by way of departmental enquiry. Prosecutions were launched in respect of 23, 22 and 13 cases for 1950-51, 1951-52 and 1952-53 respectively, and the cases referred for departmental enquiry were 22, 5 and 4 in the respective years.

**Shri V. P. Nayar:** May I know, Sir, whether it is a fact that the Special Police Establishment was asked to enquire into the case of arson at the famous Sabarimalai Temple in 1950-51 and if it has not submitted its report?

**Shri Datar:** I have no information on that point.

#### SURVEY OF YOUTH ORGANISATIONS

\*765. **Shri S. N. Das:** Will the Minister of Education be pleased to state:

(a) whether the survey of the youth organisations in India, undertaken by Government, has been completed;

(b) if so, what are the important features of the survey;

(c) whether other recommendations with regard to youth welfare work made by the Youth Welfare Seminar held at Simla, have been given effect to;

(d) whether any scheme for this work has been prepared and approved; and

(e) the amount of expense which Government may incur under the scheme?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) No.

(b) Does not arise.

(c) and (d). Yes.

(e) Rs. one crore in the Five Year Plan.

**Shri S. N. Das:** May I know the names of the agencies other than the State Governments which have been asked to make this survey?

**Shri K. D. Malaviya:** Non-official social welfare organisations of the country are being surveyed.

**Shri S. N. Das:** May I know, Sir, how the amounts provided in the current budget have been utilised with regard to this subject?

**Shri K. D. Malaviya:** The implementation of this scheme is still under the consideration of the Government, but a part of it has been implemented and a number of youth league camps have been organised. Some more are to be organised but the whole scheme is under consideration.

**Shri S. C. Samanta rose—**

**Shri S. N. Das:** May I know, Sir...

**Mr. Speaker:** Order, order. I am asking Mr. Samanta.

श्री एस० सी० सामन्त : क्या यह बात सच नहीं है कि सँ मिनार के बाद गवर्नमेंट ने छः हजार रुपया बिलासपुर में किसी को दे दिया है ?

منسٹر آف ایجوکیشن اینڈ نیچرل  
ریسورسز اینڈ سائنٹیفک ریسرچ ( مولانا  
آزاد ) : نہیں - اس طرح کا کوئی  
واقعہ نہیں ہے -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No, nothing of the sort has happened.]